



2026:AHC:26650-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL APPEAL No. - 4285 of 2010

Bans Lal And Another

.....Appellant(s)

Versus

State of U.P.

.....Respondent(s)

Counsel for Appellant(s)	:	Chetan Chatterjee, Santosh Shukla
Counsel for Respondent(s)	:	Govt. Advocate, K.D. Awasthi

Court No. - 43

HON'BLE SALIL KUMAR RAI, J.
HON'BLE DR. AJAY KUMAR-II, J.

In light of the office report dated 4.9.2025 which relies on the report of the Superintendent In-charge Central Jail, Fatehgarh noting that the appellant Bans Lal died on 19.11.2020 and the appellant Dharmendra died on 26.10.2015 while under treatment, the appeal is declared to have abated against both the appellants.

Consequently, the appeal is ***dismissed*** as abated.

The file of the case be consigned to records.

However, the trial court records shall be retained by the office of the Court as they will be required in the other connected appeals.

February 6, 2026
Satyam

(Dr. Ajay Kumar-II,J.) (Salil Kumar Rai,J.)